IN THE HIGH COURT AT CALCUTTA APPELLATE SIDE

NOTIFICATION

No. 1494 - RG.

Date: 24.03.2020.

It is hereby notified for general information that in view of the present situation, the Hon'ble the Chief Justice, High Court, Calcutta has been pleased to direct that there will be no sitting of the Circuit Benches at Port Blair or Jalpaiguri until further orders.

By Order,

Sd/-

[Rai Chattopadhyay] Registrar General.